

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5598/2007  
(From the judgment and order dated 27/07/2007 in CRLMA No. 7554/2007 of  
The HIGH COURT OF GUJARAT AT AHMEDABAD)

BILAL NOORMIYA SHEIKH

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With appln. for exemption from filing O.T. and bail)

Date: 24/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Ms. Kamini Jaiswal, Adv.

Mr. Saurav Datta, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Issue notice.

[ Sudhir Kapoor ]  
PS to Registrar

[ Vinod Kulvi ]  
Court Master